



## **FSSAI makes safety audit mandatory for licensed FBOs dealing in dairy, poultry, fish, eggs, meat & food catering**



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**New Delhi, Aug 17 (KNN)** The Food Safety and Standard Authority of India (FSSAI) has made safety audit mandatory for licensed food business operators (FBOs) dealing in dairy, poultry, fish, eggs and meat and their products as well as food catering.

According to the notification, food authority said “The food businesses subject to mandatory food safety auditing shall get its business audited by a recognized auditing agency at intervals specified by the Food Authority.”

In an order mandating food safety audit of food businesses holding central licence and falling under high-risk categories, the FSSAI has listed six food businesses under high-risk categories- dairy products, meat and meat products, fish and fish products, egg and egg products, food for infant nutrition and prepared food (catering).